

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA NO. 54,88,89,90,129,130,143,144&189/2020 & IA(IBC)/31,32,34,45,46,69&70/2021 in TCP (IB) NO. 33/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 47/7/HDB/2018
NAME OF THE COMPANY	Transstroy (India) Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Transstroy (India) Ltd (Under Liquidation)
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. I.A.No.34/2021 is reserved for orders.

List all the applications on 13.08.2021.

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**